

ITEM NO.12

COURT NO.16

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).793-794/2019

KAMLA RAI

PETITIONER(S)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

RESPONDENT(S)

(Only I.A No.75370/2019 in SC No.23852/2017 to be listed before the Hon'ble Judge in Chambers 04.11.2019)

WITH

SLP (C) No.23852/2017 (XI)

(FOR DELETION PARTIES ON IA 75370/2019)

Date : 04-11-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s)

Mr.Gunnam Venkateswara Rao, AOR
Mr.Shail Kumar Dwivedi, AOR
Mr.Siddharth Krishna Dwivedi, Adv.
Ms.Vibha Dwivedi, Adv.
Ms.Nidhi Dwivedi, Adv.

For Respondent(s)

Mr.Anand Varma, AOR
Mr.Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

The application is filed seeking permission for deleting the name of respondent No.1 from the array of parties.

Learned counsel for the respondent does not have any objection.

Application for deletion is allowed and the name of respondent No.1 stands deleted from the array of parties at the risk and peril of the petitioner.

The office to proceed.

(Ashok Raj Singh)
Court Master

(Santosh Kumar)
Court Master